

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 10/RP/2017 in Petition No. 384/TT/2014

Subject: Review Petition No.10/RP/2017 seeking review of order dated 16.1.2017 in Petition No. 384/TT/2014

Petitioner: Parbati Koldam Transmission Company Limited (PKTCL)

Respondent: Rajasthan Rajya Vidyut Prasaran Nigam Limited and 19 others

And in the matter of:

Review Petition No. 16/RP/2017 in Petition No. 384/TT/2014

Subject: Review Petition No. 16/RP/2017 seeking review of order dated 16.1.2017 in Petition No. 384/TT/2014

Petitioner: NTPC Limited

Respondent: Parbati Koldam Transmission Company Limited and 19 others

And in the matter of:

Review Petition No. 8/RP/2017 in Petition No. 312/TT/2014

Subject: Review Petition No.8/RP/2017 seeking review of order dated 19.12.2016 in Petition No. 312/TT/2014

Petitioner: NTPC Limited

Respondent: Parbati Koldam Transmission Company Limited (PKTCL) and 18 others

And in the matter of:

Review Petition No. 9/RP/2017 in Petition No. 312/TT/2014

Subject: Review Petition No.19/RP/2017 seeking review of order dated 19.12.2016 in Petition No. 312/TT/2014

Petitioner: Parbati Koldam Transmission Company Limited

Respondent: Himachal Pradesh State Electricity Board and 19 others

Date of Hearing : **3.7.2018**

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member



Parties present : Ms. Poorva Saigal, Advocate, NTPC
Ms. Ranjitha Ramachandran, Advocate, NTPC
Shri M.K. Malviya, NTPC
Shri B.B. Panda, NTPC
Ms. Suparna Srivastava, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Swapnil Verma, PGCIL
Shri Mukesh Khanna, PGCIL
Shri Amit Kapur, Advocate, PKTCL
Ms. Aparajita Upadhyay, Advocate, PKTCL

Record of Proceedings

Taking into consideration the request of the learned counsel for NTPC, the Commission adjourned the matter to 4.10.2018.

By order of the Commission
Sd/-
(T. Rout)
Chief (Law)

